

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 28/TT/2014

Date: 10.7.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for **“Loop-out of 220 kV Jalandhar-Hamirpur Line at Hamirpur (to be used as LILO of 1st circuit of 220 kV Hamirpur- Jalandhar T/L)” (DOCO: 1.1.2014)** under the **“strengthening scheme in Northern Region”** for 2009-14 period in Northern Region

Sir,

The undersigned is directed to request you, in terms of Regulation 87(2) of CERC (Conduct of Business) Regulations, 1999, to furnish the following information on affidavit, with advance copy to respondents/beneficiaries, latest by 25.7.2014:-

- (i) Utilisation of the Asset commissioned in view of non-commissioning of full LILO and without completion of downstream system;
- (ii) Details of actual flow of power from COD (1.1.2014) till date (daily/weekly average) for the Asset under consideration in the instant petition.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)